GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:6627 ANSWERED ON:16.05.2012 MONITORING OF UTILIZATION OF FUNDS Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of PLANNING be pleased to state:

- (a) whether there is any monitoring system in the Planning Commission about appropriate use of funds allotted to various State Governments as demanded and given for their Annual Plan; and
- (b) if not, the manner in which the Government is apprised about the utility and the benefits endowed to weaker sections through development funds?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): The Planning Commission approves the Annual Plans of States based on the total resources available. The Central Ministries release the central funds based on scheme guidelines and utilization certificates submitted by the States. The Ministries and State Governments monitor the implementation and utilization of schemes. The Central Plan Scheme Monitoring System (CPSMS) provides information State-wise, Scheme-wise, agency-wise on the release of funds under different Plan Schemes. The audit of the schemes is undertaken by the statutory auditors and/ or by the O/o Comptroller and Auditor General. Further, the Programme Evaluation Organisation of the Planning Commission undertakes evaluation of selected Central Schemes which throws light on the effectiveness and impact of the Schemes.